## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO.3421

TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER, 2016

## UTILISATION OF RESOURCES UNDER RASHTRIYA KRISHI VIKAS YOJANA

3421. SHRI SHARAD TRIPATHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãoŠãaÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether emphasis has been laid on planning management and implementation in agriculture development for optimum utilization of resources in context of huge growth in agricultural outlay under Rashtriya Krishi Vikas Yojana (RKVY);
- (b) if so, the details thereof; and
- (c) the details of District Agriculture Plan (DAP) and State Agriculture Plan (SAP) formulated for generating opportunities through other interventions in rural areas of Uttar Pradesh?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI PARSHOTTAM RUPALA)

- (a) & (b): Rashtriya Krishi Vikas Yojana (RKVY) gives complete autonomy to states to choose projects for implementation under the scheme as per their needs, technical capabilities and agro-climatic conditions based on availability of resources for achieving desired growth in agriculture and allied sectors. From 2014-15, States are also required to constitute State Level Project Screening Committee (SLPSC) headed by Agriculture Production Commissioner or any other officer nominated by Chief Secretary for screening RKVY project proposals prepared by various departments of the state for its suitability, its linkage to District Agriculture Plans (DAPs) and State Agriculture Plan (SAP) and its adherence to the RKVY guidelines before placing the projects for approval by the State Level Sanctioning Committee (SLSC) headed by Chief Secretary which is the empowered body to approve projects under the scheme.
- (c): State Government of Uttar Pradesh had prepared DAPs and SAP for XI Five Year Plan. The revised DAPs and SAP for XII Five Year Plan have not been received from Uttar Pradesh.

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